

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4076**

**TO BE ANSWERED ON THE 20<sup>TH</sup> MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)  
NRC IN ASSAM**

**4076. SHRI KALYAN BANERJEE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that out of 3.3 crore applicants, only 1.90 crore applicants have been listed in the first draft of the National Register of Citizen (NRC) in Assam, published on 31.12.2017;**
- (b) if so, the reasons for part publication of the said draft and almost 1.40 crore applicants have been left out of the draft;**
- (c) whether the left-out applicants belongs to linguistic and religious minority communities;**
- (d) if so, the reasons behind such discrimination;**
- (e) the steps taken by the Government to include the names of left out applicants; and**
- (f) whether any deadline has been fixed for publication of the second draft of NRC in Assam and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (f): Madam; a part Draft National Register of Citizens (NRC), Assam covering 1.90 crore persons out of 3.29 crore applicants has been published on 31<sup>st</sup> December, 2017 including names of those applicants in respect of whom the entire process of verification has been completed. The remaining applicants are under various stages of scrutiny and after their verification is completed, another draft NRC will be published. The NRC, Assam is being updated as per the Citizenship (Registration of Citizens and Issue of National Identity Cards) Rules, 2003. This work is being carried out in a fair and objective manner. The final NRC will contain the names of all genuine Indian Citizens in the State of Assam. The updation of NRC is being monitored by the Hon'ble Supreme Court.**

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